

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8375-8376/2008

(From the judgement and order dated 22/08/2008 in CRLOP No. 34489/2007 & CRLOP No. 37482/2007 of The HIGH COURT OF MADRAS)

D.K.GANESH BABU

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing c/c of the impugned Judgment and office report)

Date: 04/12/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Shyam Divan, Sr.Adv.
Mr. Prem Malhotra,Adv.
Mr. Rishi Malhotra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.

(Shashi Bala Vij)
Court Master

(Neena Verma)
AR-cum-PS